

**[SCHEDULE -J] FORM A
PUBLIC ANNOUNCEMENT**
(Under Regulation 6 of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016
FOR THE ATTENTION OF THE CREDITORS OF THE CORPORATE DEBTOR
M/S RAMAKRISHNA TOWNSHIPS & PROJECTS PRIVATE LIMITED

RELEVANT PARTICULARS

1.	Name of corporate debtor	Ramakrishna Townships & Projects Private Limited
2.	Date of incorporation of corporate debtor	6 th November 2007
3.	Authority under which corporate debtor is incorporated/registered	Registrar of Companies Vijayawada, South East Region
4.	Corporate Identity No./Limited Liability Identification No. of corporate debtor	U70102AP2007PTC056238
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered Office: 54-15-20, Srinagar Colony Ring Road, Srikakulam, Vijayawada, Andhra Pradesh, India, 520008
6.	Insolvency commencement date in respect of corporate debtor	Date of Order: 23-07-25 Date of the intimation to IRP: 24-7.2025
7.	Estimated date of closure of insolvency resolution process	20-01-2026 180 days starting from the date of commencement of Corporate Insolvency Resolution Process
8.	Name and registration number of the insolvency professional acting as interim resolution professional	Mr. Anup Kumar Singh IBBI/PA-001/IP-P00153/2017-2018/10322 AFA Valid till: 31/12/2025
9.	Address and e-mail of the interim resolution professional, as registered with the Board	Address: 4th Floor, Flat 4A, Bidyraj Niket, 22/28A, Manohar Pukur Road, Near Deshapriya Park, Kolkata, West Bengal, 700029. Email: anup_singh@stellarinsolvency.com
10.	Address and e-mail to be used for correspondence with the interim resolution professional	Address: Stellar Insolvency Professionals LLP, Suite 1B, 1 st Floor, 22/28A, Manoharpukur Road, Deshopriya Park, Kolkata-700029. Email: sipl.ramakrishna@gmail.com
11.	Last date for submission of claims	07-08-2025
12.	Classes of creditors, if any, under clause (b) of sub-section (6A) of section 21, ascertained by the interim resolution professional	Not Applicable as per information available with IRP
13.	Names of Insolvency Professionals identified to act as authorised representative of creditors in a class (Three names for each use)	Not Applicable as per information available with IRP
14.	(a) Relevant Forms and (b) Details of authorized representatives are available at entry no.13	a) Web Link: https://www.ibbi.gov.in/home/downloads a) Web Link: https://www.ibbi.gov.in/home/downloads Address: Stellar Insolvency Professionals LLP, Suite 1B, 1 st Floor, 22/28A, Manoharpukur Road, Deshopriya Park, Kolkata-700029. Email: sipl.ramakrishna@gmail.com b) NA

Notice is hereby given that the National Company Law Tribunal, Amaravati Bench has ordered the commencement of the Corporate Insolvency Resolution Process of M/s. Ramakrishna Townships & Projects Private Limited on 23-07-2025.

The creditors of M/s. Ramakrishna Townships & Projects Private Limited is hereby called upon to submit their claims with proof on or before 07-08-2025 to the Interim Resolution Professional at the address mentioned against entry No. 10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with proof in person, by post, or by electronic means.

A financial creditor belonging to a class, as listed against entry No. 12, shall indicate its choice of an authorized representative from among the three insolvency professionals listed against entry No. 13 to act as an authorized representative of the class in Form CA- Not Applicable as per information available with IRP.

Submission of false or misleading proofs of claim shall attract penalties.

Sd/-Mr. Anup Kumar Singh
Interim Resolution Professional
IBBI/PA-001/IP-P00153/2017-2018/10322
AFA Valid till: 31/12/2025
Date and Place: 26th July, 2025, Kolkata

CJI GAVAI SAYS HE HAS DECIDED NOT TO ACCEPT ANY GOVT POSITION AFTER HIS RETIREMENT IN NOV THIS YEAR

SC EXTENDS STAY ON TRIAL IN CASE AGAINST RAHUL GANDHI FOR HIS 2022 COMMENTS AGAINST SAVARKAR



Our military preparedness must remain very high: CDS

Op Sindoore Still Continues, Says CDS Chauhan

New Delhi: Asserting that Operation Sindoore will continue, Chief of Defence Staff General Anil Chauhan on Friday said the country's military preparedness must remain at a "very high" level, round the clock and throughout the year.

In his keynote address at a defence seminar hosted at Subroto Park here, he also said the military in the future will also need "information warriors, technology warriors and scholar warriors."

And, in an emerging landscape of warfare, a soldier will have to mix of all three "info, tech and scholar warriors", the CDS said.

The seminar on 'Aerospace Power: Preserving India's Sovereignty and Furthering National Interests' was held under the aegis of the No.4 Warfare and Aerospace Strategy Programme.

The CDS said there are no winners-up in a war, and any military must be constantly alert and maintain a high degree of operational prepared-



CDS General Anil Chauhan

'Fewer than 50 weapons can bring adversary to talking table'

Gen Chauhan defined a scholar warrior as a military professional who combines intellectual depth and combat skills, who possesses strong academic knowledge and practical military expertise that enable him to analyse complex situations and address "diverse challenges to meet military aims and objectives".

Tracing the relationship between a scholar and a warrior from ancient Indian history through the World Wars up to recent conflicts, the CDS highlighted that today's military professional must be a "well-calibrated mix of a scholar warrior, a techno warrior and an info warrior". A technology warrior to understand and apply the new tech trends that are changing the nature of warfare, and an "info warrior" to understand and explain India's perspective and counter wrong narratives.

Elucidating the changing character of warfare, especially as evinced through recent and ongoing conflicts, the CDS underscored the importance of a scholar warrior in modern warfare, emphasising their role in preserving India's sovereignty and furthering national interests.

He said this during an interactive session of a seminar held here by the think-tank Centre for Air Power Studies (CAPS) and the College of Air Warfare.

"I discussed a lot about cost-benefit, especially of air power. There is no greater expense. I think what we did in Operation Sindoore," he said, and added that fewer than 50 weapons can "bring an adversary to talking table".

"I think that is an example that should be studied, and I am sure it will be studied subsequently, maybe it is too short a time since the operation," the Vice Chief of Air Staff (VCAS) said during the first session of the seminar.

ness. "An example is Operation Sindoore, which still continues. Our preparedness level has to be very high, 24x7, 365 days (a year)," Gen Chauhan said.

India launched Operation Sindoore early on May 7 and demanded multiple territorial adjustments in Pakistan and Pakistan-occupied Kashmir (PoK). Pakistan also launched offensives against India, and all subsequent counter-offensives by India were also carried out under Operation Sindoore. The military conflict between the two nuclear-armed neighbours halted after they reached an understanding on the evening of May 10. The CDS also emphasised the importance of learning about both 'Shashtra' (warfare) and 'Shastra' (knowledge system).

Mod inks ₹2kr deal with BEL for fire control radars

New Delhi: The defence ministry on Friday inked a ₹2,000 crore contract with BEL Bharat Electronics Ltd for the procurement of air defence fire control radars for the Army.

The radars, with a minimum of 70% indigenous content, will be able to detect all forms of airborne threats, including fighter jets, attack helicopters and enemy drones, a defence ministry official said.

"The induction of the radars will mark a significant milestone in the modernisation of the air defence readiness and enhance the Army's operational readiness," he added.

India proud to be Maldives' most reliable partner: Modi

► From P1

In his remarks, PM Narendra Modi said India is proud of the fact that it's Maldives' most reliable partner and that for India, it's always friendship first. "To give a new impetus to our development partnership, we have decided to provide a line of credit of \$55 million, or approximately Rs 500 crore, to Maldives. It will be used for projects related to infrastructure development in line with the priorities of the people of Maldives," said Modi, calling the relationship older than history and as deep as oceans.



PM Narendra Modi

One of the agreements signed is expected to bring down Male's annual LoC deficit by ₹500 crore from ₹51 million to ₹29 million. Modi also said that both countries will soon finalise a bilateral investment treaty and their target now is "from paper work to prosper to reality", adding a local currency settlement system under discussion will also facilitate trade.

There was focus on defence and security cooperation as the new defence ministry building built with Indian assistance was inaugurated.

Modi called it a concrete building of trust and partnership. "India will continue to support Maldives in the development of its defence capabilities. Peace, stability and prosperity in the Indian Ocean region is our common goal," said the PM.

Asked whether there was any discussion about China, Misri said in a press briefing India continued to work very closely with the Maldives on any issue that might "impinge on our national security but our common security in this region that we share".

Parl to discuss Pahalgam attack, Sindoore from July 28

New Delhi: Opposition parties have agreed to the agenda of taking up a special discussion on the Pahalgam terror attack and Operation Sindoore on Monday.

Lok Sabha and the Rajya Sabha, brightening up the prospect of normalcy returning to Parliament after the virtual washout of first week of the monsoon session, will discuss the Pahalgam terror attack and Operation Sindoore on Monday.

Defence minister Rajnath Singh, Home minister Amit Shah and external affairs S Jaishankar are expected to speak and indicate to the Prime Minister Narendra Modi may use the much-anticipated debate to turn up the heat on the Opposition, which seeks to corner the govt over alleged intelligence failures and US President Donald Trump's claims of mediating a "ceasefire" between India and Pakistan.

Parliamentary affairs minister Kiren Rijun on Friday blamed the Opposition

India & Pak agreed on ceasefire after talks between their DGMOs, says Govt

New Delhi: India and Pakistan agreed on a result for a cessation of firing and military activity as May 10 of "direct contact" between the DGMOs of both nations, which was "initiated by the Pakistani side", the Centre informed Parliament.

The ministry of external affairs was asked whether it is a fact that the "ceasefire" between India and Pakistan was arrived at the behest of the US interference just after three days of operations against Pakistan when the Indian Army forces had the upper hand in the conflict. "Minister of state for external affairs Kirti Vardhan Singh said, "All our interlocutors gave a common message that India's approach was focused, measured and non-escalatory."



Agniveer Lalit Kumar

Agniveer dies, 2 jawans hurt in Poonch landmine blast

Jammu: An Army Agniveer lost his life and two other soldiers were injured on Friday when a landmine meant to check infiltration went off accidentally near the LoC in Krishna Ghati area of J&K's Poonch.

Agniveer Lalit Kumar of 7 JAT Regiment was on patrol as part of area-domination exercises with colleagues when the explosion occurred in the zone lashed by rain in the past few days, official sources said. It was not clear where Lalit hailed from. Havaldar Gajinder Singh and Subedar Hari Ram were injured in the blast. They were shifted to Army Hospital in Udhampur, and up 300km away. The stretch along the LoC in J&K is dotted with landmines as a part of an Anti-Infiltration Obstacle System (AIOS).

"White Knight Corps and all ranks pay solemn tribute to Agniveer Lalit Kumar, who made this supreme sacrifice. We stand with the bereaved family in this hour of grief," the Army's White Knight Corps posted on X.

ally One has to follow the rules guiding discussion in Parliament, he said. With the electoral rolls revision exercise being seen in the government circles as the Election Commission carrying out its mandate, the possibility of a discussion on the contentious issue is slim, sources said.

The Opposition alleged that the drive is aimed at helping the BJP-led alliance, which is in power in poll-bound Bihar as well.

ALTT, ULLU among 25 OTT apps banned for obscene content

New Delhi: The govt has ordered the blocking of websites and apps of 25 OTT platforms, including Ullu, ALTT and DesiLix, for having obscene, vulgar and in some cases, pornographic content.

Among the apps identified for violating various laws are ALTT, Ullu, Big Shots App, DesiLix, Boomx, Navarasa Lite, Gulab App, Kangan App, Bull App, Jalva App, ShowHit, Wow Enter, Hoot, Entertainment, Hipprime, Feneo, ShowX, SUI Talkies, Adda TV, HotX VIP, Hulchul App, MoodX, Neox TV, Pugi, Mojlix and Triflix, officials said.

The ministry of information and broadcasting took the action in consultation with the ministry of women and child development.

Tata chief informs govt of steps taken by AI to boost safety

► From P1

One such meeting went on till well after 10pm on Friday, as the Tata chairman informed govt of steps being taken by the airline after the AI/T crash and some recent incidents to bolster safety.

"Basically, govt was informed how AI plans to win back flyers' confidence," another source close to the developments said.

It is learnt that the areas identified during the recent meetings for immediate attention include airworthiness, engineering and maintenance. A lack of spares, for instance, often forces aircraft to fly under the "minimum equipment list" (MEL) for a long time. MEL is a list that conditionally allows aircraft to be used with some equipment inoperative, with the condition that the same does not impact safety and that it would be replaced

U.P. ELECTRONICS CORPORATION LTD.
10 Ashok Marg, Lucknow - 226001 (U.P.)
Phone: 2260011, 2260012, 2260013, 2260014, 2260015, 2260016, 2260017, 2260018, 2260019, 2260020, 2260021, 2260022, 2260023, 2260024, 2260025, 2260026, 2260027, 2260028, 2260029, 2260030, 2260031, 2260032, 2260033, 2260034, 2260035, 2260036, 2260037, 2260038, 2260039, 2260040, 2260041, 2260042, 2260043, 2260044, 2260045, 2260046, 2260047, 2260048, 2260049, 2260050, 2260051, 2260052, 2260053, 2260054, 2260055, 2260056, 2260057, 2260058, 2260059, 2260060, 2260061, 2260062, 2260063, 2260064, 2260065, 2260066, 2260067, 2260068, 2260069, 2260070, 2260071, 2260072, 2260073, 2260074, 2260075, 2260076, 2260077, 2260078, 2260079, 2260080, 2260081, 2260082, 2260083, 2260084, 2260085, 2260086, 2260087, 2260088, 2260089, 2260090, 2260091, 2260092, 2260093, 2260094, 2260095, 2260096, 2260097, 2260098, 2260099, 2260100, 2260101, 2260102, 2260103, 2260104, 2260105, 2260106, 2260107, 2260108, 2260109, 2260110, 2260111, 2260112, 2260113, 2260114, 2260115, 2260116, 2260117, 2260118, 2260119, 2260120, 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